

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

CP No. 100(ND) 14

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.02.2018**

**NAME OF THE COMPANY: Sh. SP Gupta & ors Vs. M/s Packwell
Manufacturing (Delhi) Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Yogesh Jagia & Mr. Nitesh Jain, Advocates		
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	For the Respondent:	None		
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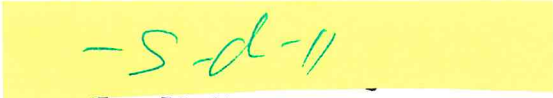
ORDER

Present none for the Respondent Applicant.

Notice of this Application is accepted by the Ld. Counsel for the Petitioner. Reply, if any be filed before the next date with a copy to the opposite side.

Be listed on 9th February before the Special Bench at 2 PM.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**